

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.06.2020 (TUESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 405 of 2020	Sameer Das Vs. Radstad India Pvt. Ltd. & Anr.	Dhaval Deshpande	Chitranshul Sinha- R1 Rajendra Gupta-RP

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 170 of 2020	Pranav Sharma Vs. Syndicate Bank	Shankari Mishra	Hitesh Sachar
3.	Comp. App. (AT) (Ins) No. 379 of 2020	Shareholder M/s J.P. Engineers Pvt. Ltd. Vs. Sumit Bansal & Ors.	Harshal Kumar	
4.	Comp. App. (AT) No. 40 of 2020	Ms. Leena D. Bagwe Vs. The Registrar of Companies, Mumbai	Prakash K. Pandya	Abhishek Anand-R2 Sanjay Kapur-SBI

Copy to: -

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

-sd/-

Registrar